



NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीय कंपनी विधि अधिकरण  
CUTTACK BENCH  
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 25<sup>th</sup> APRIL, 2023, 10:30 A.M.

CP (IB) No. 56/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	QVC International Pvt. Ltd. -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Samrat Keshari Mishra, Adv.

For Respondent (s)

Mr. Sandeep S. Ladda, Adv.

**ORDER**

Ld. representative counsel Mr. S.K Mishra appearing on behalf of the counsel on record for the petitioner Mr. Ranit Basu, submits that the matter has been amicably settled out of the Court and they have already e-filed the withdrawal memo in this regard and also undertakes to file hard copy of the same in the Registry during the course of the day. Respondent is represented by Ld. Counsel Mr. Sandeep S. Ladda. In view of the aforesaid submissions, this application is dismissed as withdrawn.

Sd

Satya Ranjan Prasad  
Member (Technical)

Sd

P. Mohan Raj  
Member (Judicial)